

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Posco India Processing Centre Pvt Ltd
Vs
Nucleus Satellite Communication (Madras) Pvt
Ltd

MAIN PETITION NUMBER : CP(IB)/297(CHE)/2021

(IA/MA) APPLICATION NUMBERS
IA(IBC)/1193(CHE)2024

ORDER

Present: Shri. Sadasivam R, Applicant / Liquidator in person.

This application has been filed to take on record the 3rd progress report for the quarter ended 31.03.2024. Prayer is also made to take on record the minutes of SCC meeting which was held on 07.02.2024.

Reports are taken on record, subject to all just exceptions.

IA/(IBC)/1193(CHE)/2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)